

5 Shri V P Punj, Punj Sons Pvt. Ltd., M-13, Connaught Circus, New Delhi

IV Representatives of Registered Passenger Associations

- 1 Shri Rajendra Agarwala, M/s Bharat Bharti Prakashan, 533, Western Kutchey Road, Meerut
- 2 Shri Pradheep Kumar Goyal, M/s Arme Electrical Industrial Co, 23 D, Gautam Budh Marg, Lucknow

V Representatives of Divisional Railway Users Consultative Committees

- 1 Shri Lalit Mohan Gandon, 1/5, Nayaya Marg, Hastings Road, Allahabad
- 2 Shri Radhey Shyam Mittal, M/s Sag u Mal Ghanshyam Dass, P O Box No 25, Mandi Dabwali (Sirsa)
- 3 Shri Ram Saran Aggarwal, 274 Satya Niketan, Moti Bagh, New Delhi
- 4 Shri Maharaj Krishan Khanna, 393 Lajpat Nagar, Jullundur City
- 5 Shri B N Bhargava, M/s Rajputana Stationery Mart, Sajati Gate, Jodhpur
- 6 Shri K D Saxena, 6, Devendra Puri, Bans Mandi, Lucknow
- 7 Shri Reoti Saran, Chamber of Commerce, Mandi Road, Hapur (Meerut)

VI Representatives of Public Sector Undertakings

- 1 Shri R P Srivastava, Distribution Manager, Indian Explosives Ltd., Panki, Kanpur
- 2 Shri M L Talwar, Chief Traffic Manager, Food Corporation of India, 16-20, Barakhamba Lane, New Delhi.

VII Representatives of Agricultural Interest

- 1 Shri Gurnam Singh Sarpanch, Vill Rajrana, P O Sardulgarh, Tehsil Mansa (Via Sirsa), Distt Bhatinda, Punjab
- 2 Shri Chhotu Lal Sakin, Kearsinghpur, Distt Ganganagar

VIII. Representatives of Special interests.

- 1 Shri A. N. Das, 36, Canning Lane, New Delhi.
- 2 Shri Bhanwar Lal Kothari, Oswal Kothari Mohalla, Bikaner.
- 3 Shri Vijay Kumar, Kahan Iron Stores, College Road, Barnala, Distt. Sangrur (Punjab).

4 Shri Raghbir Singh, Advocate, L-142, Model Town, Rohtak

5 Shri Kewla Prasad Shukla, Advocate, 17-Naya Kati, Dilkusha, Allahabad

6. Shri H R Lalothia, House No 49/2-A, Chhoti Moresarai, Chandani Chowk, Delhi-6

7 Shri Kattar Singh Takkat, General Secretary, Harvana State Akali Dal, Gurdwara Manji Sahib Anibala City

IX Members of Parliament

1 Shri Raghunath Singh M P, Punjab Cold Storage, G I Road, Karnal

2 Shri Ranjit Lal Sunjan M P Anbedka Boys Hostel, Ashok Nagar, Agra

3 Shri Sujan Singh, M P Sujan Singh Park, Sonapat (Haryana)

Private Buses and Mini Buses Operating under D.T.C.

7659 SHRI JWAI A PRASAD KUREEL Will the Minister of SHIPPING AND TRANSPORT be pleased to state

(a) the total number of private buses and mini buses (Private) under private operation (K M Scheme) of the D I C,

(b) the total number of private buses belonging to Scheduled Castes and Scheduled Tribes persons, and

(c) is the above number of buses belong to Scheduled Castes and Scheduled Tribes in accordance with Government Rules, if not, why not and what is being done to increase their buses ?

THE MINISTER OF STATE-IN-CHARGE OF THE MINISTRY OF SHIPPING AND TRANSPORT (SHRI CHAND RAM) (a) As on 9-4-79, the D I C had 600 standard size and 102 mini private buses running under K M Scheme

(b) 54

(c) The Corporation has decided to engage 115 standard size buses belonging to Scheduled Caste and Scheduled Tribes under its different schemes. This would work out to be about 16% of the total number of standard size buses being engaged by the Corporation under its various kilometrage schemes. Additionally 20 standard size buses engaged/ to be engaged after 1-8-77 is 52%, against which the percentage of buses belonging to S Cs. would work out to about 20%. In case of mini buses, only existing buses operating under another

scheme have been converted into kilometrage scheme and the Corporation does not prefer to engage any additional mini bus. The question of engagement of any mini buses from S Cs. and S Ts therefore does not arise

सफरजग अस्पताल से स्टोर आफिसरों के पद

7660 श्री इवाम सुन्दर गुप्त क्या स्वास्थ्य और परिवार कल्याण मन्त्र. यह बताने क कृपा करेगे कि

(क) क्या यह भूच है कि सफरजग अस्पताल, नई दिल्ली. से स्टोर आफिसरों के पद भरने की दृष्टि से केन्द्र य तथा राज्य सरकारों के स्वास्थ्य विभागों में काम करने वाले कर्मचारियों में आवेदन पत्र मागे गये थे,

(ख) यदि हा, तो इन पद के लिये निर्धारित अपेक्षित न्यूनतम अर्हताएं और अनुभव क्या है और इतने आवेदन पत्र प्राप्त हुए है,

(ग) क्या यह भ. भूच है कि नियुक्त किये गये व कित/व्यक्तियों के पास नियुक्ति का तार ख को न तो अपेक्षित न्यूनतम अर्हताएं ही है और न ही. स्टोर का काम करने का एक दिन का भी अनुभव है? जबकि अधिक अर्हता प्राप्त तथा अनुभव. व्यक्ति मिल रहे थे, और

(घ) यदि हा, तो यह नियुक्ति किन आधार पर की गई है?

स्वास्थ्य और परिवार कल्याण मंत्री (श्री रवि राय) (क) जा हा। सफरजग अस्पताल, नई दिल्ली. में भंडार अधिकारी. का पद भरने के लिए आवेदन पत्र मागे गए थे।

(ख) प्रस्तावित भर्ती नियमों के मसौदे में भर्ती की विभिन्न पद्धतियां की व्यवस्था की गई है, जैसा कि पदोन्नति प्रतिनियुक्ति पर स्थानान्तरण अथवा सीधा भर्ती द्वारा। इस समय यह पद, भर्ती नियमों को अन्तिम रूप देने तक, प्रतिनियुक्ति पर स्थानान्तरण द्वारा तदर्थ आधार पर भरा गया है। इन पद को

प्रतिनियुक्ति पर स्थानान्तरण के आधार पर भरने के लिए भर्ती नियमों के मसौदे में निम्न-लिखित अर्हताएं, आदि सुझाई गई है —

केन्द्रिय सरकार/राज्य सरकारों के अर्थात् मंडल पदों पर कार्य कर रहे अधिकार अथवा 550-900/425-700 रुपये अथवा इसके सम-तुल्य वेतनमानों वाले पदों में कमश 3/8 वर्षों का नियमित सेवा हो तथा भंडारों के, अधिमानत चिकित्सा तथा वैज्ञानिक भंडारों के कर्म सम्भरण तथा वितरण करने का कम से कम तीन वर्ष का अनुभव रखने वाले अधिकारी।”

इन परिपत्र के उत्तर में जिसने भारत सरकार के स. विभागों, राज्यो/सच शासित क्षेत्रों के स्वास्थ्य विभागों तथा स्वास्थ्य सेवा महाविद्यालयों के प्रधानस्थ कार्यालयों में आवेदन पत्र आमन्त्रित किए गए थे, 9 आवेदन पत्र प्राप्त हुए थे।

(ग) और (घ). जिन व्यक्तियों को तदर्थ आधार पर नियुक्त किया गया है वह अपेक्षित अर्हताएं तो रखता है, परन्तु उत्तर पाठ स्टोर का हैडल करने का माधा अनुभव नहीं है, हालांकि अस्पताल के सहायक प्रशासन अधिकार. के रूप में वह अस्पताल का काम का भाग अनुभव रखता है। एक अन्य उम्मादवार वाछनीय अर्हताएं रखता था किन्तु उनके पास अपेक्षित अनुभव नहीं था। एक अन्य उम्मादवार इन पद के लिए अपेक्षित अर्हताएं तथा अनुभव दोनों रखता था तथापि विभाग.य चयन समिति की सिफारिशों पर तदर्थ आधार पर नियुक्ति की गई थी, जिसने इन व्यक्तियों को चयन करत समय स. उम्मादवारों के आपसी मंत्रियों और सेवा अभिलेखों पर विचार करने के बाद उन उपयुक्त भयगा था।

Port charges and dock dues in Bombay port

7661. DR. VASANI KUMAR PANDIT. Will the Minister of SHIPPING AND TRANSPORT be pleased to state: